

Central Administrative Tribunal
Principal Bench: New Delhi.

Regn. No. OA-666/89

Shri R.P. Sharma Vs. U.O.I. & Ors.

4.4.1989.

Applicant through counsel Ms. Sandhya Goswami.

The learned counsel seeks leave to withdraw the application. The application is dismissed as withdrawn with liberty to file a fresh application, if so advised.

T.S.Oberoi
(T.S.Oberoi)
Member (J)

K. Kumar
(Kaushal Kumar)
Member (A)